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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP221/16	TP (For corre-ction	391/394	Gokaldas Images Infrastructure
	204/17	of orders		Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

ORDER

Matter is listed to today for amendment of the order with regard to the appointed date in the order dated 29/08/2017. It is stated the appointed date for this scheme is 1st January 2016. However in the order the appointed date is wrongly noted as 1st January 2017. This needs rectification. Perused the note of the registry. Thus error occurred in the order regarding appointed date. It should be corrected as 1st January 2016. Memo is accordingly allowed. Registry is directed to amend the order by including appointed date as 1st January 2016. The amendment will be made in the original order as well as in the free copies.

MEMBER(J)

MEMBER(T)